

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

CIRCULAR

Vide Minutes of Meeting dated 24.01.2022 duly approved by the undersigned, the Selection Committee is of unanimous view that to meet the shortage of AAOs by appointment on any local officiating arrangement basis, only the officials who have minimum qualification of B. Com and SAS Part-1 should be considered and such appointments should be made 'purely on ad-hoc/stop gap arrangement' till regular appointments on the vacant posts of AAOs. All such officials of this establishment who essentially possess the qualification of B. Com and Subordinate Accounts Service (either Part- I or both parts of SAS) shall inform this office along with attested copies of their documents latest by 21.02.2022 upto 05:00 pm.

GIRISH
KATHPALIA

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(GIRISH KATHPALIA)
Principal District & Sessions Judge (HQs)
Delhi.

No. Promotion Cell/ 2022/ 7737-7907

Dated, Delhi the 11 FEB 2022

Copy forwarded for information and necessary action to:

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi with the request to convey the above said information to the Staff Members of this office working under their kind control on deputation basis and on diverted capacity.
2. The Ld. Principal District & Sessions Judges, West, North, North- West, South, South- West, South- East, New Delhi, East, Shahdara & North- East Districts, RACC Delhi / New Delhi with the request to direct the quarter concerned to circulate the aforesaid circular amongst the staff posted under their kind control.
3. All the Judicial Officers (Central District) with the request to convey the above said information to the Staff Members working under their kind control.
4. Personal Office of the Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
5. The Office of the Delhi Judicial Academy, Dwarka, New Delhi with the request to convey the above said information to the Staff Members of this office working under their kind control.
6. The Office of all the Principal Judges, Family Courts, Delhi/ New Delhi with the request to convey the above said information to the Staff Members of this office working under their kind control.
7. All the Sr. Administrative Officers (Judicial)/ Administrative Officers (Judicial)/ Branch In-Charges (Central District), to convey the above said information to the Staff Members working under their kind control.
8. All the PROs/ APROs, Tis Hazari Courts, Karkardooma Courts, Rohini Courts, Patiala House Courts, Saket Courts, Dwarka Courts, Delhi/ New Delhi.
9. Dealing Officials, Personal File Seat, Admn. (I, II & III)/ ACJ Office (Central), Tis Hazari Courts, Delhi.
10. The Website Committee, Tis Hazari Courts, Delhi.

GIRISH
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(GIRISH KATHPALIA)
Principal District & Sessions Judge (HQs)
Delhi.